

**DELHI LEGISLATIVE ASSEMBLY**  
**Bulletin Part-I**  
**(Brief summary of proceedings)**  
**Tuesday, 24<sup>th</sup> March, 2015/ 03 Chaitra, 1937 (Saka)**

**No. 03**  
**2.03 P.M**

**Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair**  
**NATIONAL SONG-VANDE MATARAM**

1. 2.04 P.M Hon'ble Speaker welcomed all the Members of the House and hoped that they would raise the problems and issues of the people of Delhi efficiently.  
The Chair further stated that the persons in the Visitors' Gallery should maintain decorum and silence while the House is in session and should not obstruct or interrupt the proceedings by shouting, clapping, sloganeering or responding in any other manner whatsoever while sitting in the Gallery.
2. 2.05 P.M **Panel of Chairmen :**  
The Chair announced that the following Members have been nominated for the Panel of Chairmen for the year 2015-16 :
  1. Ch. Fateh Singh
  2. Ms. Bhavana Gaur
  3. Sh. Girish Soni
  4. Sh. Gulab Singh
  5. Sh. Jagdish Pradhan
3. 2.06 P.M. Hon'ble Speaker informed that Room No.27 in the Assembly Premises has been allocated for organizing Press Conferences. If any Member intends to organize Press Conference, its prior information should be given to the Secretary (LA).
4. 2.07 P.M. The Chair informed that as requested by the Assembly Secretariat, Hon'ble President of India will be pleased to meet with the Members of Delhi Legislative Assembly at 6:30 P.M. on 27<sup>th</sup> March 2015 in the Yellow Drawing Room of Rashtrapati Bhawan.
5. 2.09 P.M. **Papers laid on the Table:**
  1. **Sh. Manish Sisodia**, Minister of Co-Operation laid the copies of Annual Report for the year 2012-13 and 2013-14 of the Delhi Co-Operative Housing Finance Corporation Ltd. (English & Hindi).
  2. **Sh. Gopal Rai**, Minister of Transport laid the copies of following documents:-
    - (i) Copy of Separate Audit Report of DTC for the year 2012-13 (English Version) (Hindi Version)
    - (ii) Copy of Delay & Review Statement showing reasons for the delay in Laying the Audit Report of DTC for the year 2012-13.
6. 2.10 P.M. Hon'ble Speaker stated that the Members can raise the problem of their respective constituencies under Special Mention (Rule-280). Only one issue can be raised in a day and it should refer to a matter primarily

related to the Government of National Capital Territory of Delhi. More than one issue would not be allowed in a single Notice. The text of the Matter should not exceed 250 words/8-10 Lines and it should not contain arguments, inferences, ironical expressions, imputations, epithets or defamatory statements. Only the notices which will be received upto 11.00 AM on each day and only upto 10 such notices would be taken up for discussion. Inter-se priority of such notices would be decided by ballot at 11:15 AM in the Chamber of Secretary (LA).

7. 2.12 P.M. **Special Mention(Rule 280):**  
Following Members raised matters under Rule 280:  
1. Sh. Devinder Sehrawat  
2. Sh. Om Prakash Sharma  
3. Ms Bhavna Gaur  
4. Sh. Sahi Ram (Hon'ble Speaker intervened).  
5. Sh. Vijender Gupta  
6. Ms. Alka Lamba  
7. Sh. Naresh Balyan  
8. Sh. Vishesh Ravi
8. 2.45 P.M. **Introduction of Bill:**  
**Sh. Manish Sisodia**, Minister of Finance introduced “**The Delhi Value Added Tax (First Amendment) Bill 2015 (Bill No.03 of 2015)**” with the leave of the House.
9. 2.48 P.M. **Elections to the Financial Committees:**  
**Sh. Arind Kejriwal**, Chief Minister moved the following Motion:  
“That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members each from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Govt. Undertakings beginning from 1<sup>st</sup> April, 2015.”
10. 2.49 P.M. **Schedule for Elections to the Financial Committees:**  
The Chair announced the following schedule for elections to the Financial Committees:  
1. Last date for receipt of Nominations: 26<sup>th</sup> March 2015 up to 5.00P.M.  
2. Last date for withdrawal of Nominations: 30<sup>th</sup> March 2015 up to 5:00PM  
3. Date of Election, if necessary: 31<sup>st</sup> March 2015 (3:00 PM to 5:00 PM)  
Place : MLA Lounge, Old Secretariat, Delhi
11. 2.50 P.M. **Election of Three Members for Delhi Development Authority:**  
**Sh. Manish Sisodia**, Deputy Chief Minister moved the following Motion:  
“That the Members of this House do proceed to elect in the manner required under Rule 3(3) (f) of the Delhi Development Act 1957 to elect three Members from amongst themselves to serve as Members of the Delhi Development Authority from the date of their election”

12. 2.50 P.M. **Schedule for Elections to the Delhi Development Authority :**  
The Chair announced the following schedule for elections to the Delhi Development Authority :  
1. Last date for receipt of Nominations: 26<sup>th</sup> March 2015 up to 5.00P.M.  
2. Last date for withdrawal of Nominations: 30<sup>th</sup> March 2015 up to 5:00PM  
3. Date of Election, if necessary: 31<sup>st</sup> March 2015 (3:00 PM to 5:00 PM)  
Place : MLA Lounge, Old Secretariat, Delhi
13. 2.52 P.M. **The Chair adjourned the House upto 3.00 P.M due to arrangements for the live coverage of presentation of Annual Budget on All India Radio and Television.**
14. 3.12 P.M. **House reassembled.  
Hon'ble Speaker in-Chair.**
15. 3.13 P.M. **ANNUAL BUDGET (2015-16) :**  
**Presentation of Annual Budget (2015-16) :**  
**Sh. Manish Sisodia**, Minister of Finance presented the Annual Budget for the Financial Year 2015-16.
16. 3.45 P.M **Presentation of Demands for Grants (2015-16) :**  
The Minister of Finance presented the Demands for Grants for the Financial Year 2015-16.
17. 3.50 P.M. The Chair welcomed former Members of Delhi Legislative Assembly Sh. Ajay Maken, Dr. Yoganand Shastri and Sh. Anil Bhardwaj for their presence in the LG Gallery.
18. 3.53 P.M **Presentation and Voting on the Supplementary Demands (2014-2015):**  
The Minister of Finance presented the first and final batch of Supplementary Demands for the Financial Year 2014-2015.  
The Supplementary Demands were considered Demand-wise and passed by voice-vote.
19. 4.01 P.M **Appropriation (No.1) Bill, 2015:**  
The Minister of Finance introduced the 'Appropriation (No.1) Bill, 2015' with the leave of the House.  
The Minister of Finance moved that the Bill be considered.  
The Bill was considered clause-wise.  
The Minister of Finance moved that the Bill be passed.  
The Motion was put to vote and adopted by voice-vote
20. 4.05 P.M **The Chair adjourned the House upto 2.00 PM on Wednesday, 25<sup>th</sup> March, 2015.**

**Delhi  
24<sup>th</sup> March,2015**

**L.R. Garg  
Secretary**